

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO.648/2000

Dated Friday the 13th Day of October, 2000.

Coram : Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Smt. Shanta Shastray, Member (A).

Shri K.P. Barthwal,  
R/at Nehru Nagar,  
Type II, New One,  
Nehru Nagar Hospital Qtrs.  
Nasik Road,  
Nasik.

.. Applicant.

(By Shri S.S. Kulkarni, Advocate)

Versus

1. Union of India,  
Currency Note Press,  
(Through the General  
Manager, Nasik Road,  
Nasik).
2. The Dy. Chief Engineer,  
Currency Note Press,  
Nasik Road, Nasik.

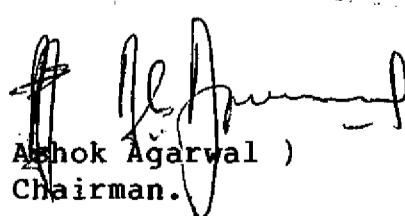
.. Respondents.

(By Shri V.S. Masurkar, Advocate)

O R D E R (Oral)  
[ Justice Ashok Agarwal ]

On application made by Shri S.S. Kulkarni on  
behalf of the applicant, leave is granted to withdraw the  
O.A. O.A. is dismissed as withdrawn. No costs.

1-9  
( Shanta Shastray )  
Member (A)

  
( Ashok Agarwal )  
Chairman.

sns.